

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No. K-13012/02/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 06th July, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 224 of the Constitution of India, the President is pleased to appoint S/Shri (1) Akhilesh Chandra Sharma, (2) Krishna Singh, (3) Rajiv Lochan Mehrotra, (4) Mahboob Ali, (5) Rang Nath Pandey, (6) Aniruddha Singh, (7) Dinesh Kumar Singh-I, (8) Ifaqt Ali Khan, and (9) Umesh Chandra Tripathi, to be Additional Judges of the Allahabad High Court, in that order of seniority.

The appointment of S/Shri Aniruddha Singh, Dinesh Kumar Singh-I, and Umesh Chandra Tripathi, would be for a period of two years with effect from the date they assume charge of their respective offices. However, the period of appointment in respect of S/Shri Akhilesh Chandra Sharma, Krishna Singh, Rajiv Lochan Mehrotra, Mahboob Ali, Rang Nath Pandey, and Ifaqt Ali Khan, is with effect from the date they assume charge of their offices till 18th March, 2018, 9th July, 2018, 11th June, 2018, 10th November, 2018, 4th July, 2019 and 24th May, 2019 respectively.


6/7/2017

(Rajinder Kashyap)

Joint Secretary to the Government of India
Tele: 2338 3037

To

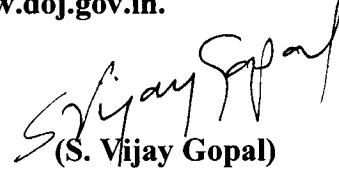
**The Manager,
Government of India Press,
FARIDABAD**

No. K. 13012/02/2016-US.II

Dated 06.07.2017

Copy to:-

1. S/Shri (1) Akhilesh Chandra Sharma, (2) Krishna Singh, (3) Rajiv Lochan Mehrotra, (4) Mahboob Ali, (5) Rang Nath Pandey, (6) Aniruddha Singh, (7) Dinesh Kumar Singh-I, (8) Ifaqat Ali Khan, and (9) Umesh Chandra Tripathi, c/o The Registrar General, Allahabad High Court, Allahabad.
2. The Secretary to the Governor of Uttar Pradesh, Lucknow.
3. The Secretary to the Chief Minister of Uttar Pradesh, Lucknow.
4. The Secretary to the Chief Justice, Allahabad High Court, Allahabad.
5. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
6. The Registrar General, Allahabad High Court, Allahabad.
7. The Accountant General, Uttar Pradesh, Lucknow.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J-I)/DS(S)/S.O.(Desk).
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India
Tele: 23382978